GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 3547 TO BE ANSWERED ON 11.08.2025

Continuous Ambient Air Quality Monitoring Stations

3547: MS IQRA CHOUDHARY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the Continuous Ambient Air Quality Monitoring Stations (CAAQMS) sanctioned, installed and made operational along with stations pending for installation, State/UT-wise and district-wise in Uttar Pradesh;
- (b) the total funds sanctioned, released and utilised under the National Clean Air Programme (NCAP) for setting up and maintaining the said stations since its inception, year-wise;
- (c) the criteria adopted by the Government for selecting cities and districts for installation of CAAQMS:
- (d) the number of districts with urban or industrial clusters have no operational CAAQMS, and
- (e) whether the Government has identified more districts for future coverage, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) to (e): Ambient air quality monitoring is carried out by Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCB). CPCB issued criteria for establishing Ambient Air Quality Monitoring stations based on population. The said criteria is enclosed at Annexure I.

A total of 559 number of Continuous Ambient Air Quality Monitoring Stations (CAAQMS) have been installed and made operational across 292 cities across the country. State-wise details of Continuous Ambient Air Quality Monitoring Stations operational in the country are enclosed at **Annexure II.** Year-wise details of funds utilized under NCAP for setting up of CAAQMS are provided at **Annexure III**.

Concerned State Pollution Control Boards have been mandated under the Air (Prevention and Control of Pollution) Act, 1981 to collect ambient air quality data.

In Uttar Pradesh State, 54 number of CAAQMS have been installed in 18 Districts and made operational. Details of District-wise Continuous Ambient Air Quality Monitoring Stations operational in Uttar Pradesh State is enclosed at **Annexure IV.** 57 districts of Uttar Pradesh do not have operational CAAQMS.

Annexure I Criteria for designing the ambient air quality monitoring network

Population (Census 2011)	Minimum no. of manual stations	Minimum no of proposed CAAQMS	Total
1,00,000- < 5,00,000	Background (1 number) Residential/ Commercial (2 numbers)	Residential (1 number)	4
5,00,000-<10,00,000	milmherei	Residential (1 number) Traffic dominant area (1 number) Commercial (1 number)	6
10,00,000- <50,00,000	Background (1 number) Residential/ Commercial (2 numbers)	Residential (2 numbers) Traffic dominant area (1 number) Commercial (1 number) Industrial area (1 number)	8
≥50,00,000	(1 number) Background in down wind	Residential (4 numbers) Traffic dominant area (3 numbers) Commercial (3 numbers) Industrial area (2 numbers)	16

Annexure II

State-wise details of Continuous Ambient Air Quality Monitoring Stations operational in the country

Sl. No.	States / UTs	No. of CAAQMS
1.	Andaman & Nicobar (UT)	1
2.	Andhra Pradesh	13
3.	Arunachal Pradesh	1
4.	Assam	9
5.	Bihar	35
6.	Chandigarh (UT)	3
7.	Chhattisgarh	14
8.	Delhi (UT)	39
9.	Gujarat	17
10.	Haryana	31
11.	Himachal Pradesh	1
12.	Jammu & Kashmir (UT)	1
13.	Jharkhand	4
14.	Karnataka	42
15.	Kerala	9
16.	Madhya Pradesh	29
17.	Maharashtra	97
18.	Manipur	2
19.	Meghalaya	2
20.	Mizoram	1
21.	Nagaland	1
22.	Odisha	19
23.	Pondicherry (UT)	1
24.	Punjab	8
25.	Rajasthan	46
26.	Sikkim	1
27.	Tamilnadu	37
28.	Telangana	14
29.	Tripura	2
30.	Uttar Pradesh	54
31.	Uttarakhand	3
32.	West Bengal	22
	Total stations:	559

Year-wise details of funds utilized under NCAP for setting up of CAAQMS across the country

Annexure III

Financial Year	No. of CAAQMS	Fund utilized (Rs. in crore)
2019-20	3	2.74
2020-21	18	13.91
2021-22	35	38.81
2022-23	27	21.7
2023-24	18	11.48
Total	101	88.64

District-wise details of Continuous Ambient Air Quality Monitoring Stations operational in Uttar Pradesh State

Annexure IV

S. No.	District	No. of CAAQMS
1.	Agra	6
2.	Prayagraj	3
3.	Baghpat	1
4.	Bareilly	2
5.	Bulandshahr	2
6.	Firozabad	2
7.	Ghaziabad	4
8.	Gorakhpur	1
9.	Gautam Buddha Nagar	6
10.	Hapur	1
11.	Jhansi	1
12.	Kanpur	3
13.	Lucknow	7
14.	Meerut	3
15.	Moradabad	6
16.	Muzaffarnagar	1
17.	Varanasi	4
18.	Mathura	1
	Total	54